Annexure - 1

Name of the corporate debtor: Shipra Estate Limited Date of commencement of CIRP: 24-Jan-24 List of creditors as on 30-Nov-24

CIN NO U70101D11987PLC029594

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

SI. No	Name of creditor	Details of c	laim received	Details of claim admitted						Amount of contingent claim		Amount of claim not	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC		that may be set- off	admitted		
1	Capital India Finance Limited- MANHATTAN INFRA SERVICE PRIVATE LIMITED	01-02-2024	10,29,96,676	-						-	-	10,29,96,676	-	
2	Capital India Finance Limited- ii) JAYANTAH BUILDTECH PRIVATE LIMITED	01-02-2024	7,40,70,308	-								7,40,70,308	-	
3	Morgan Asian Private Limited	06-02-2024	93,37,15,394	93,37,15,394			93,37,15,394	No	12.70%					
4	Genesis Finance Company Limited	07-02-2024	9,69,95,238	4,42,45,980		4,42,45,980			0.61%				5,22,84,226	
5	Indiabulls Housing Finance Limited (Refer Note 1)	07-02-2024	6,81,59,08,252	1				No	0.00%	6,81,59,08,251			-	Note 1
6	APRN Enterprises Private Limited	07-02-2024	46,17,71,405	46,17,71,405		46,17,71,405		No	6.28%			-	-	
	Total		8,48,54,57,273	1,43,97,32,780	-	50,60,17,385	93,37,15,394	-	19.59%	6,81,59,08,251	-	17,70,66,984	5,22,84,226	

Note 1: Due to ongoing litigation, the claims from Indiabulls Housing finance Limited has been admitted at a notional value of Rs. 1